

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1103 of 2019

IN THE MATTER OF:

Brice Town Planners Pvt. Ltd.

...Appellant

Versus

Chidambaram Narayanam & Anr.

...Respondents

**For Appellant: Shri Abhijeet Sinha and Shri Kamesh Vedula,
Advocates**

**For Respondents: Shri Amit Bhatnagar and Ms. Namrata Ranga,
Advocates (R-1)
Ms. Srishti Juneja, Advocate (R-2)**

O R D E R

10.01.2020 Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 28.01.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md